GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:584
ANSWERED ON:23.11.2009
INDIA THAILAND FTA
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India has signed FTA with Thailand in Bangkok;
- (b) if so, the details in this regard alongwith the names of items included in the said agreement;
- (c) whether the FTA is proposed to be converted into a comprehensive trade pact;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the details of the regional trade likely to be expanded on implementation of the said agreement/pact?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e): A Framework Agreement for establishing Free Trade Area between India and Thailand was signed on 9-10-2003. Free Trade Agreement (FTA) negotiations including negotiations for trade in goods, services and investment are ongoing. An Early Harvest Scheme (EHS) for eliminating tariff on 82 items has been implemented with effect from 1- 9-2004. A list of these items may be seen at http://commerce.nic.in / trade / international ta framework-Thailand /asp